

**PROFORMA-1**

**STATEMENT SHOWING EXPENDITURE FROM 01.04.2016 TO 08.03.2017 AND SURRENDER OF SAVINGS.**

[To be furnished on or before 13.03.2017.]

Name of Court:

**Head of Account: 2014-00-**

**(Separate sheets to be used for Minor Heads, 2014-00-300-99, 2014-00-300-98, 2014-00-300-87, 2014-00-800-96, 2014-00-800-85 and 2014-00-112-99)**

Head of Account	Allotment Received upto 08.03.2017 [₹]	Expenditure upto 08.03.2017 [₹]	Anticipated expenditure for the remaining period 09/03/2017 to 31/03/2017 [₹]	Amount Surrendered [₹ = (A)-(B+C)]	Reasons / Remarks
	A	B	C		
01-1-Pay					
01-2-DA					
01-3-HRA					
01-4-Medical Reimbursement					
01-5-Other Allowances					
02-Wages					
04-1- Tour TA					
04-2- Transfer TA					
04-4-LTC					
05-1-Water Charges					
05-2-Electricity Charges					
05-3-Telephone Charges					
05-4-Other Items					
06-Rent, Rates and Taxes					
18- Maintenance					
21-Motor Vehicles-2- Repair and Maintenance					

Head of Account	Allotment Received upto 08.03.2017 [₹] A	Expenditure upto 08.03.2017 [₹] B	Anticipated expenditure for the remaining period 09/03/2017 to 31/03/2017 [₹] C	Amount Surrendered [₹] = [A-(B+C)]	Reasons / Remarks
28- Payments for Professional and Special Services					
34- Other Charges					
45- Petrol, Oil, Lubricants					
99- Information Technology					
2014-00-800-93-PROVISION FOR SATISFYING THE SUPREME COURT DIRECTIONS TO PROVIDE BETTER SERVICE CONDITIONS TO JUDICIAL OFFICERS					
2014-00-800-93-02-Wages					
2014-00-800-93-06-Rent, Rates and Taxes (residential rent of Judicial Officers)					
2014-00-800-93-21-Motor Vehicles-2-Repairs and Maintenance					
2014-00-800-93-34-Other Charges					
2014-00-800-93-45-P.O.L					

Place:  
Date:

Signature  
Name & Designation